

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.462/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Agarwal Fuel Corporation Pvt.Ltd-Vs-Jay Jagannath Steel & Power Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 S. K. TIWARI

Operational Creditor S. K. Tiwari

02 Aniruddha Bhattacharya

Advocate
for Corporate Debtor. Aniruddha Bhattacharya
15/01/18
IS/OT/BS

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operation creditor has sought leave of the court for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 7 days with a copy in advance to the opposite party.

List it on 19/02/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)